

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	:	MA/1175/2019 IN CP/1044/2019
NAME OF PETITIONER	:	MM Mehraj Thahira Fathima
NAME OF RESPONDENT	:	Mountain Estates Pvt Ltd & 4 Ors
SECTION	:	Rule 11 of NCLT Rules, 2016

ORDER

Both the parties are present.

List this matter on **25.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**